

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

DATED THURSDAY, THE TWENTY SEVENTH DAY OF APRIL
ONE THOUSAND NINE HUNDRED AND EIGHTY NINE

PRESENT

HON'BLE SHRI G.SREEDHARAN NAIR, JUDICIAL MEMBER

&

HON'BLE SHRI N.V.KRISHNAN, ADMINISTRATIVE MEMBER

ORIGINAL APPLICATION NO.149/89

S.Mini

- Applicant

Vs

The Controller, Vikram Sarabhai
Space Centre, Trivandrum. - Respondent

M/s V.N.Achutha Kurup,
M.S.Radhakrishnan Nair,
B.S.Swathi Kumar &
T.S.John - Counsel for the
applicant

Mr P.V.Madhavan Nambiar, SCGSC - Counsel for the
respondent

O_R_D_E_R

(SHRI G.SREEDHARAN NAIR, JUDICIAL MEMBER)

The relief that is claimed in this application
filed by the daughter of one Shri M.Krishnan, who died
in harness while on service in the G.M.S. Section of
the respondent is to declare that she is entitled to
get appointment under the Dying in Harness Scheme and
to direct the respondent to appoint her to one of
the available posts.

..2...

V R

2. Since copies of the application was served on the Senior Central Government Standing Counsel, he was good enough to appear ~~entered-appearance~~ on behalf of the respondents. We have heard counsel on either side, and has agreed by counsel, we are disposing of the matter without a written reply, on the basis of the submissions of the counsel.

3. It is urged by counsel of the applicant that despite representations made by the applicant from August 1987 onwards, the respondents has not considered any of them. The applicant has produced copy of the representation dated 15.10.1988(Annexure A2) wherein the earlier representations are also referred to. Since the respondents has no case that the claim of the applicant was considered, we hereby direct the respondents to consider the claim of the applicant for appointment on compassionate grounds, as urged in the representations submitted by her on 20.8.1987, and pursued thereafter. We direct that this shall be done within a period of two months ~~after~~ ^{of} receipt of a copy of this order.

4. The application is disposed of above.


(N.V.KRISHNAN)
ADMVE. MEMBER


(G.SREEDHARAN NAIR)
JUDICIAL MEMBER

27.4.1989

trs